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ITEM NO.23 COURT NO.12 SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).21909/2013

(From the judgement and order dated 08/03/2013 in CMWP No.731/2006 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

ORIENTAL STRUCTURAL ENGINEERS(P) LTD. Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)

(With appln(s) for exemption from filing O.T., permission to file
additional documents and prayer for interim relief)

WITH
SLP(C) NO. 22643 of 2013
(with application for exemption from filing c/c of the impugned judgment
and exemption from filing O.T. and permission to file additional documents
and with prayer for interim relief and office report)

Date: 26/07/2013 These Petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. Pawanshree Agrawal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for the
petitioner seeking adjournment due to personal difficulty, list on 2nd
August, 2013.

(Jayant Kumar Arora)	(Sneh Bala Mehra)	
Sr. P.A.	Court Master	